## **Declaration of Assets and Liabilities**

Year 2018-19

| (Earl | aged. | I, Calit No.   | years,<br>working as .                      | belonging t         | ee alter                               | Vidhan J<br>dept fe                                  | ras h         |
|-------|-------|--|---|---------------------|--|--|---------------|
| 21    | give  | elf, my spouse and  Details of move  (Assets in joint  | details of the<br>dependants<br>able assets | e assets (imn<br>*: | novable, mova                          | ble, bank balar                                      | nce, etc.) of |
| ील -  | Sr.   | Description  | Self  | Spouse<br>Name(S)   | Dependant-1<br>Name                    | Dependant-2<br>Name                                  | Dependant-    |
| 37    | (i)   | Cash   |   | (Valle(3)           | Name                                   | Nume   | Etc. Hame     |
| .21   | (ii)  | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies |   |                     |  | Marcial<br>Medical<br>Medical<br>Marcial<br>Michigan |               |
|       | (iii) | Bonds,<br>Debentures and<br>Shares in<br>companies   | -   | -                   |  | noarida  |               |
|       | (iv)  | Other financial<br>institutions,<br>NSS, Postal<br>Savings, LIC<br>Policies, etc             |   |                     |  |  | -             |
|       | (v)   | Motor Vehicles<br>(details of<br>make, etc.)   | Bajaj Platin                                |                     |  | (4) - 10<br>(4) - 10<br>(4) - 10                     |               |
|       | (vi)  | Jewellery (give<br>details of<br>weight and<br>value)  |   | Gold<br>12 gram     | li de                                  |  | <u></u>       |
|       | (vii) | Other assets,<br>such as values<br>of claims /<br>interests                                  | -   |                     | ************************************** |  |               |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

पणित बाह्मणा पासवाव

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will be have to be indicated]

| Sr.<br>No. | Description   | Self | Spouse<br>Name(S) | Dependant-1<br>Name | Dependant-2<br>Name                    | Dependant-3<br>Etc. Name |
|------------|---|------|-------------------|---------------------|--|--------------------------|
| (i)        | Agricultural Land<br>- Location(s)  | Anc  | estor             |                     | deathonis h                            | 1. 2. 数等数                |
|            | - Survey number(s) - Extent (Total measurement) -Current market value   | Pa   | perty             | 9 (1996)            | Verificatel<br>Borrensiss<br>Incommend | aus I                    |
| (ii)       | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value                       |      |                   |                     | Tatence A                              |                          |
| (iii)      | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | T.   | 6                 |                     |  |                          |
| (iv)       | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value               | V    |                   |                     |  | _                        |
| (v)        | Others (such as interest in property)   | -    | fer 🕳             | -                   |  | -                        |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-  $\mbox{\cite{c}}$ 

[Note: Please give separate details for each item)

| Sr.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------|
| (a)        | (i) Loans from Banks   | S137 (Billion Videon Manda  | 864270                   |
|            | (ii) Loans from financial institutions   |   | e grante la transce      |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation |   |                          |
|            | (b) dues to departments dealing with supply of water                                 |   |                          |
|            | (c) dues to departments dealing with supply of electricity                           |   |                          |
| ,          | (d) dues to departments dealing with telephones                                      | Light Commence  |                          |
| 1          | (e) dues to departments  | 7   |                          |

लालेत बारायण पासवाव

|     | (d) dues to departments                           |  | Charles and the contract     |
|-----|---|--|------------------------------|
|     | dealing with telephones                           |  |                              |
|     | (e) dues to departments                           |  | Control of the state of      |
|     | dealing with government transport (including      | Local State of the Control of the Co |                              |
|     | aircraft and helicopters)                         | 14. 高级的第三人称单数  |                              |
|     | (f) Other dues, if any                            | A CONTRACTOR OF THE PROPERTY O |                              |
|     | (i) Other dues, if any                            |  |                              |
| (b) | (i) Income Tax including surcharge [Also indicate | CABPF7748B   |                              |
|     | the assessment year upto                          | 2173 1175  | e a se <u>en e</u> foreación |
|     | which Income Tax Return                           |  |                              |
|     | filed. Give also Permanent                        | · · · · · · · · · · · · · · · · · · ·  | and the second               |
|     | Account Number (PAN)]                             |  |                              |
|     | (ii) Wealth Tax [Also indicate the assessment     |  | TO DESCRIPTION DAISO         |
|     | year upto which Wealth                            |  |                              |
|     | Tax return filed.]                                |  |                              |
|     | (iii) Sales Tax [Only in                          |  | in and district thinky as    |
|     | case of proprietary                               |  |                              |
|     | business]   |  |                              |
|     | (iv) Property Tax                                 |  | a being a tributation        |

| T CI SOII CI S   |           |  |
|------------------|-----------|--|
| GPF/CPF/PRAN No. | :-        | PTS/BLA 1353                                       |
| Gender           | :-        | M (M/F)  |
| Date of Birth    | :-        | 12101980 (DD/MM/YYYY                               |
| Class/Group      | :-        | C (A/B/C)  |
| Cadre            | <b>:-</b> | (Full Name e.g. B.A.SBihar Administrative Service, |
|                  |           | B.S.S Bihar Secretariat Service etc.)              |
| Home District    | :         | Patron   |
| I hereby de      |           | that the above details are true to the best of my  |

knowledge and belief.

Signature and AIRINU YIRAIA Name of Employee: Lalid Navagain, Passoa Place: Palona Designation: Fexsh Department Bedow weddown Sephon Date: 10:02.2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

व्याप्ति बारमणा पारमवाब